

**No. 7791**

**Table Office**

**Allotment of Days for the transaction of Business during the Fifteenth Session**

(1) As at present arranged, sittings of Lok Sabha for transaction of business have been fixed provisionally for :-

January : 31<sup>st</sup>

February : 1<sup>st</sup>, 2<sup>nd</sup>, 5<sup>th</sup>, 6<sup>th</sup>, 7<sup>th</sup>, 8<sup>th</sup> and 9<sup>th</sup>.

(2) A Provisional Calendar of Sittings is being circulated to members separately.

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**Table Office**

**Time of Sittings of Lok Sabha**

Unless the Speaker otherwise directs, on days when there are sittings, Lok Sabha will sit from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

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**Advance Publicity of Notices**

Attention of members is invited to Rule 334A of the Rules of Procedure and Conduct of Business in Lok Sabha regarding prohibition of advance publicity of notices, which is reproduced below: -

“334A. A notice shall not be given publicity by any member or other person until it has been admitted by the Speaker and circulated to members:

Provided that a notice of question shall not be given any publicity until the day on which the question is answered in the House.”

Kind co-operation of members is requested in observing the provisions of this Rule.

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